

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1644  
ANSWERED ON:06.03.2006  
WAGES FOR BEEDI WORKERS  
Jha Shri Raghunath

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the minimum rate of wages for beedi workers differ from State to State;
- (b) if so, the reasons therefor;
- (c) whether many States/Union Territories are not paying the National Floor Level Wage to the beedi workers;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government to ensure that beedi workers throughout the country get at least common National Floor Level Wage?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF LABOUR & EMPLOYMENT (SHRI CHANDRA SEKHAR SAHU)

(a): Yes, Sir.

(b): Minimum rate of wages for Beedi Workers differ from state to state due to differences in socio-economic & agro-climatic conditions, prices of essential commodities, paying capacity, productivity, local conditions influencing the wage rate etc.

(c) & (d): States in which minimum wages for beedi workers are less than the National Floor Level Minimum Wage of Rs. 66/- per day are as under:-

Name of State	Minimum wage (in Rs.) per day
1. Andhra Pradesh	65.00
2. Arunachal Pradesh	55.00 Area-I 57.00 Area-II
3. Maharashtra	60.00 Zone-I (per 1000 beedi) 58.00 Zone-II(per 1000 beedi)
4. Rajasthan	47.00 (for 1000 beedi)
5. Orissa	52.50
6. Tripura	51.00 (for 1000 beedi)

(e): The States/UTs are advised from time to time to ensure that the minimum wages in their scheduled employments, including beedi making, are fixed/revised to be at least at par with the national floor level minimum wage.